NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 04/12/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBAER

PETITION NUMBER

: CP/47/2017

NAME OF THE PETITIONER(S) : S. K. Ganesan

NAME OF THE RESPONDENT(S): Lyton Power Systems Pvt Ltd & 2 Ors

UNDER SECTION

: 241/242

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

O-Dr. E.S. Ranchandran, PCS 8. Manjula Don, poly M. R. Preetha, Adr for CSP x CO

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ORDER

Counsels representing both the parties are present and submitted that a connected matter is pending before the NCLAT in relation to the orders passed by this Bench u/s 8 of the Arbitration and Reconciliation Act, 1996. The matter is adjourned at the request of both the counsels. Put up on 19.12.2017.

S Vijayaraghavan Member (Technical) -34-

K Anantha Padmanabha Swamy Member (Judicial)